

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 25, 2006

No. 1517 /DR(S)/2006

Sri **Gulab Singh-II**, Additional Chief Judicial Magistrate, Rae-Bareilly to be Civil Judge, Senior Division, Rae-Bareilly vice Sri Rais Ahmad.

No. 1518 /DR(S)/2006

Sri **Rais Ahmad**, Civil Judge, Senior Division, Rae-Bareilly to be Chief Judicial Magistrate, Rae-Bareilly vice Sri Gyanesh Kumar.

No. 1519 /DR(S)/2006

Pursuant to U.P. Government Notification/ Appointment No. A-133/VII-Nyay-1-2006-3(9)/87 Appointment-4 dated 22.8.2006, Sri **Gyanesh Kumar**, Chief Judicial Magistrate, Rae-Bareilly is appointed/ posted as Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow.

No. 1520 /DR(S)/2006

Sri **Subhash Chandra-VI**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar to be Additional Chief Judicial Magistrate, Muzaffarnagar vice Sri Piyush Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffarnagar.

No. 1521 /DR(S)/2006

Sri **Piyush Pandey**, Additional Chief Judicial Magistrate, Muzaffarnagar to be Civil Judge, Senior Division, Muzaffarnagar vice Km. Rekha Agnihotri.

No. 1522 /DR(S)/2006

Pursuant to U.P. Government Notification/ Appointment No. A-133/VII-Nyay-1-2006-3(9)/87 Appointment-4 dated 22.8.2006, Km. **Rekha Agnihotri**, Civil Judge, Senior Division, Muzaffarnagar is appointed/ posted as Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 191 /DR(S)/2006 Dated: Allahabad : August 25, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Rae-Bareli & Muzaffarnagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section , High Court, Allahabad.
13. The Section Officer (Conf.B) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Rae-Bareli & Muzaffarnagar. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**